

(a) whether the Government permits admission of foreign students in Technical and Non-technical education centres;

(b) if so, the terms and conditions in this regard;

(c) whether there is any reservation quota for these students; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Yes, Sir.

(b) The terms and conditions are settled by the Institutions themselves.

(c) and (d). 5% seats in technical courses at degree level are being reserved for NRI/Foreign Students by private unaided Institutions in accordance with the Supreme Court judgement. In addition to this, the Ministry of Human Resource Development has allocated 367 seats at degree level and 50 seats at diploma level technical courses during 1995-96 for foreign students in the Government/Government aided private technical institutions.

[English]

Slums on Defence Lands in Bhavnagar

3792. SHRI RAJU RANA: Will the Minister of DEFENCE be pleased to state:

(a) whether his Ministry is having an open land at the centre of Bhavnagar city;

(b) if so, the steps taken to preserve the same land so far;

(c) whether the Government are aware about any slum dwellings at the same land; and

(d) if so, the plans made to preserve or develop the land and to remove the slums?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) and (b). Yes, Sir. The Ministry of Defence has 81.925 acres of land in Bhavnagar but the same is presently under temporary loan to the State Government of Gujarat on no rent basis. It is under occupation of State PWD, which has the duty of its safe preservation.

(c) and (d). The State Government intimated that certain encroachments have taken place on the land. The State Government has been requested to hand over the land encroachment-free to the Ministry of Defence, so as to enable them to develop the land in accordance with zonal plan.

Compensation to Indians Affected by Gulf War

3793. SHRI G.A. CHARAN REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any complaints have been received for delay in payment of compensation to the Indian nationals affected by the Gulf War;

(b) if so, the details thereof;

(c) whether it is a fact that many Indian nationals, particularly from Nizamabad district, A.P., have not received any compensation so far despite submission of proper forms to U.N. through Special Kuwait Cell of the Ministry; .

(d) if so, time by which all the claims would be settled; and

(e) the steps being taken by the Government to expedite the process of payment of compensation pending with the UN?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). We have received occasional enquiries and complaints from claimants regarding delay in payment of compensation to be made to them.

(c) Except for Category 'B', i.e. for death or injuries sustained as a direct result of the Iraqi invasion, no payment for compensation in any other category has been received by us. No separate monitoring has been kept in respect of claimants from any particular State or district, including Nizamabad District in Andhra Pradesh.

(d) It is the exclusive responsibility of the United Nations Compensation Commission (UNCC) to evaluate and scrutinise the claims, evolve a payment procedure and deliver the awarded compensation to eligible claimants through national governments. It is not possible to estimate the timing or the value of the payment which may eventually be made by the UNCC.

(e) The Special Kuwait Cell in the Ministry is in constant touch with the UNCC through PMI, Geneva, regarding developments in this regard, and to ensure prompt and equitable payments to Indian nationals as soon as money for this purpose is made available to the United Nations Compensation Commission.

N.H. from Ichchapuram to Tada in A.P.

3794. SHRI K.S. RAYADU: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it a fact that the Government propose to develop the Andhra Pradesh sea-coast to meet commercial